

Name of the Corporate Debtor: MANTOVANI DI DHARTI PRIVATE LIMITED; Date of Commencement of CIRP: 11-11-2022; List of Creditors as on: 10-05-2023; Name of IP: Mr. Krishna Komaravolu; Process Number: 1; Last 5 digit of registration number: 11699

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	1036764257	1	1036764257	56.74	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	313	13685560	313	13685560	0.75	0	0	0	Annexure 5
6	Operational creditors (Employees)	249	46779071	249	46779071	2.56	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	4	473800882	4	473800882	25.93	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	87	10563700592	87	256244746	14.02	0	0	10307455846	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		654	12134730362	654	1827274516	100.00	0	0	10307455846	